(b) if so, the details thereof;

(c) if not, the reasons for delay; and

(d) by when the orders amending the OM dated 4th March, 2014 would be issued?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (d) Further to answer to Unstarred Question No. 2830 given in the Rajya Sabha on 12th December, 2019 regarding 'Overrule of Judgment in N.R. Parmar Case', it is informed that the judgement of the Hon'ble Supreme Court of India, *vide* Order dated 19.11.2019, in Civil Appeal No.' 8833-8835/2019 arising out of SLP(C) Nos.19565-19567/2019 in the matter of K. Meghachandra Singh & Others *v/s* Ningam Siro & Others has given rise to several legal issues which require detailed examination. The judgement dated 19.11.2019 is still being examined in consultation with Ministry of Law and Justice. Therefore, the action to be taken by the Government of India will be decided once the consultation process is completed.

Gap between rich and poor

605. SHRI RAVI PRAKASH VERMA: Will the Minister of PLANNING be pleased to state:

(a) whether as per the recent report of Oxfam India, one per cent richest Indians hold four times more wealth than 70 per cent of population;

(b) if so, the details thereof; and

(c) the details of efforts taken to reduce gap between rich and poor during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) to (c) In India, the data on class distribution of income is not compiled centrally. The primary policy objective of the Government is development of all segments of the population. The Government is implementing a number of targeted programmes for overall balanced development in the country such as Pradhan Mantri Awaas Yojana (PMAY), Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana -National Rural Livelihoods Mission (DAY-NULM), National Social Assistance Programme (NSAP), Pradhan Mantri Jan-Dhan Yojana (PMJDY), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), Shyama Prasad Mukherji Rurban Mission (SPMRM), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana, Atal Pension Yojana, Pradhan Mantri Mudra Yojana, Stand Up India Scheme etc.

Funds for study on climate change

606. DR. BANDA PRAKASH: Will the Minister of PLANNING be pleased to state:

(a) the details of funds allocated by the nodal Ministry for study on climate change and its impact on India; and

(b) the results of the studies done so far?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) The Ministry of Environment, Forest and Climate Change is implementing Central Sector Scheme titled Climate Change Action Programme (CCAP). Under the scheme, the Ministry has sanctioned two projects, namely the National Carbonaceous Aerosols Programme (NCAP) and Long Term Ecological Observatories (LTEO) Project. NCAP is a multi-institutional programme sanctioned to a consortium of 17 institutions led by Indian Institute of Technology (IIT) Bombay at a total cost of ₹55.57 crore in March 2016 for a period of five years. LTEO Project is also a multi-institutional programme which was approved in December 2019 at a total cost of ₹40.00 crore to be implemented for a period of five years by a consortium led by Indian Institute of Science, Bengaluru.

(b) The results achieved through NCAP so far include source characterisation and emission inventory for monitoring of black carbon sources and development of related data-base.

Solar mission Aditya-L1

607. DR. ASHOK BAJPAI: Will the PRIME MINISTER be pleased to state:

(a) whether project solar mission Aditya -L1 is in progress as per schedule and shall be launched in the year 2020 to study sun's corona;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?